

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory  
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. O.M No.HP/Legal/05/2021 dated 23.04.2021.

**GOVERNMENT ORDER NO:- 3396 -JK (LD) of 2021**  
**DATED:- 28 - 04 - 2021**

Sanction is hereby accorded to the appointment of the Officers of Hospitality and Protocol Department, as mentioned in column 5 of the Annexure appended to this Government Order corresponding to the title of case as mentioned in column 3 as Officer Incharge (OIC) Litigation.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government,

Dated:- 28 - 04 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
6. Secretary to Government, Hospitality and Protocol Department.
7. Director Litigation, Srinagar/ Jammu.
8. Additional Resident Commissioner New Delhi.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

  
28/4

**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

## Annexure

S. No.	Case No.	Title	Pending at	Name of OIC for the case	Designation of OIC
1.	CWP (C) 2712/2008	Sidharth Shankar Rajput Vs State of J&K	High Court of Delhi	Sanjay Pandita 9419102045	Under Secretary
2.	CWP 13565/2009	Bimal Kumar Vs Resident Commissioner	High Court of Delhi	Sanjay Pandita 9419102045	Under Secretary
3.	Civil Suit No. 58477/2016	J.M.V.Technosol Pvt. Limited Vs State	High Court of Delhi	Sanjay Pandita 9419102045	Under Secretary
4.	WP (C) 8009/2017	Atika Sheikh Vs State of J&K & Ors	High Court of Delhi	Sanjay Pandita 9419102045	Under Secretary
5.	LPA No. 756/2010	J.L.Wali \$ Ors Vs Union of India & Ors	High Court of Delhi	Sanjay Pandita 9419102045	Under Secretary
6.	Civil Suit S- 132/19	M/S Safdarjang Service Stattion Vs State	High Court of Delhi	Sanjay Pandita 9419102045	Under Secretary
7.	W.P (C) 7922/2019	Dr. Chaman Lal Dulloo Vs Govt. of J&K	High Court of Delhi	Sanjay Pandita 9419102045	Under Secretary
8.	W.P (C) 7928/2019	Dr. Rav Raman Dhar Vs Govt of J&K	High Court of Delhi	Sanjay Pandita 9419102045	Under Secretary
9.	W.P (C) 7917/2019	Dr. Rajinder Kumar Trisal Vs Govt. of J&K & Ors	High Court of Delhi	Sanjay Pandita 9419102045	Under Secretary
10.	W.P (C) 7926/2019	Dr. Vijay Kumar Kachroo Vs Govt of J&K	High Court of Delhi	Sanjay Pandita 9419102045	Under Secretary
11.	W.P (C) 7916/2019	Dr. Upender Krishen Wali Vs Govt of JK	High Court of Delhi	Sanjay Pandita 9419102045	Under Secretary
12.	W.P. (C) 7932/2019	Dr. Bharat Bhushan Kachroo Vs Govt of J&K and Anr.	High Court of Delhi	Sanjay Pandita 9419102045	Under Secretary
13.	W,P, (C) 8420/2019	Mohan Lal Vs Chief Secretary & Ors	High Court of Delhi	Sanjay Pandita 9419102045	Under Secretary
14.	Suit SCJ/1655/ 2019	Smt. Rekha Gupta Vs Govt. of J&K	Saket District Court Delhi	Sanjay Pandita 9419102045	Under Secretary
15.	W.P. (C) 1439/2020	Smt. Kaweeta Wadhawan & Anr. Vs UT of J&K	High Court of Delhi	Sanjay Pandita 9419102045	Under Secretary

16.	SWP 340/2017	Mehraj Ahmad Turi Vs Principal Secretary H&P & Ors.	High Court of J&K at Srinagar	Manzoor Ahmad Jan 7006248202	Under Secretary
17.	SWP 1762/2017	Aadil Ahmad Bhat & Ors Vs State	High Court of J&K at Srinagar	Manzoor Ahmad Jan 7006248202	Under Secretary
18.	Contempt Petition No. 74/2017	Kuldeep Chand Vs B.B.Vyas & Ors	High Court of J&K at Jammu	Ms. Anusya Jamwal 9419108549	Joint Director (H&P) Jammu
19.	SWP 400/2017	Kuldeep Chand Vs State & Ors	High Court of J&K at Jammu	Ms. Anusya Jamwal 9419108549	Joint Director (H&P) Jammu
20.	WP (C) 1893/2019	Adil Ahmad Bhat Vs State	High Court of J&K at Srinagar	Manzoor Ahmad Jan 7006248202	Under Secretary
21.	WP(C)2720/2019	Bal Bhadar Singh Vs State & Ors	High Court of J&K at Jammu	Ms. Anusya Jamwal 9419108549	Joint Director (H&P) Jammu
22.	Suit No. 1201/1829 of 2010	Eric Menezes Vs Govt. of J&K & Anr.	Small Causes Court Mumbai	Ms. Shruti Bhardwaj 9682389265	Manager, JK House, Mumbai
23.	Appeal CA/232/2017 and counter appeal	Kuldip S/O Beli Ram Vs J&K Govt.	Sessions Court Amritsar	Dr. Inderjot Singh 9419019175	I/C Manager, JK House, Chandigarh
24.	Execution petition in Suit No. 197/06	Balbir Sharma S/O Harparkash Sharma	Sessions Court Amritsar	Dr. Inderjot Singh 9419019175	I/C Manager, JK House, Chandigarh
25.	2 <sup>nd</sup> Appelas 3666 and 3669	Balbir Sharma S/O Harparkash Sharma	High Court Chandigarh	Dr. Inderjot Singh 9419019175	I/C Manager, JK House, Chandigarh
26.	CWP 1653/2014	State of J&K Vs State of Haryana & Ors	High Court Chandigarh	Dr. Inderjot Singh 9419019175	I/C Manager, JK House, Chandigarh
27.	SWP 225/2014	Ramesh Kumar Bhat Vs State & Ors	CAT Jammu	Ms. Anusya Jamwal 9419108549	Joint Director (H&P) Jammu

28.	MP 02/2015	Vijay Sharma Vs Estates Officer H&P	High of J&K at Jammu	Ms. Anusya Jamwal 9419108549	Joint Director (H&P) Jammu
29.	SWP 1887/2017	Vikrant Sharma Vs State & Ors	High of J&K at Jammu	Ms. Anusya Jamwal 9419108549	Joint Director (H&P) Jammu
30.	SWP 180/2019	Vishal Singh Vs State & Ors	CAT, Jammu	Ms. Anusya Jamwal 9419108549	Joint Director (H&P) Jammu
31.	SWP 283/2019	Vijay Sharma Vs State & Ors	CAT, Jammu	Ms. Anusya Jamwal 9419108549	Joint Director (H&P) Jammu
32.	SWP 457/2018	Kavita Rani Vs State & Ors	High of J&K at Jammu	Ms. Anusya Jamwal 9419108549	Joint Director (H&P) Jammu
33.	WP (C) 1380/2020	Saran Aircon Pvt. Ltd. Vs UT of J&K	High of J&K at Jammu	Ms. Anusya Jamwal 9419108549	Joint Director (H&P) Jammu
34.	OWP 48/2017	M/S Haji Ghulam Rasool Sheikh Vs State	High Court of J&K at Srinagar	Mr. Riyaz Ahmad Malik 9419001388	Joint Director (H&P) Kashmir
35.	SWP 1680/2017	Tariq Ahmad Mir VS State & Ors	Transferred to CAT	Mr. Riyaz Ahmad Malik 9419001388	Joint Director (H&P) Kashmir
36.	SWP 2587/18	Nazir Ahmad Najar Vs State & Ors	Transferred to CAT	Mr. Riyaz Ahmad Malik 9419001388	Joint Director (H&P) Kashmir
37.	CP No. 945/2015 in SWP 2209/1999 c/w LPA filed by GAD	Nazir Ahmad Ganai Vs Gazanfar Hussain & Anr.	High Court of J&K at Srinagar	Mr. Riyaz Ahmad Malik 9419001388	Joint Director (H&P) Kashmir
38.	Suit for recovery	M/S Habsun Residency Road Srinagar	Principal District Judge Srinagar	Mr. Riyaz Ahmad Malik 9419001388	Joint Director (H&P) Kashmir